

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2300 OF 2009

BEFORE THE REGISTRAR S.G. SHAH

BHAGWATIDEVI SHANKARLAL SUREKA(D)BY LRS.

Appellant (s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for bringing LRs on record and prayer for interim relief
and office report)

Date: 30/11/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Abhijit Sengupta,Adv.

For Respondent(s)

Mr. Ajay Sharma,Adv.
Mr Devvrat, Adv.
Mrs Anil Katiyar ,Adv
Ms. Indu Sharma ,Adv
Ms. Asha Gopalan Nair ,Adv

UPON hearing counsel the Court made the following
O R D E R

File not received.

List again on 10.1.2011.

(S.G.SHAH)
Registrar